

(2025) 02 MEG CK 0943
In the Meghalaya High Court
Case No : Criminal Petition No. 2 Of 2024

Mohammad Rizwan

APPELLANT

Vs

State Of Meghalaya & Anr

RESPONDENT

Date of Decision : 10-02-2025

Acts Referred:

Citation : (2025) 02 MEG CK 0943

Hon'ble Judges : B. Bhattacharjee, J

Bench : Single Bench

Advocate : S. Chakrawarty, E. Slong, H. Kharmih, L. Majaw, N.M. Kharshemlang

Judgement

B. Bhattacharjee, J

Ms. L. Majaw, learned counsel appearing for the respondent No.2 prays for a grant of some time on the ground of non-availability of the arguing counsel appearing in this matter.

The petitioner also has not filed the additional affidavit in terms of the order dated 10.12.2024, passed by this Court.

As prayed for by the learned Senior counsel appearing for the petitioner, further 2 (two) weeks' time is granted to file the additional affidavit.

List this matter after 2 (two) weeks.